



Innovating Technology Solutions for **Legal Professionals**

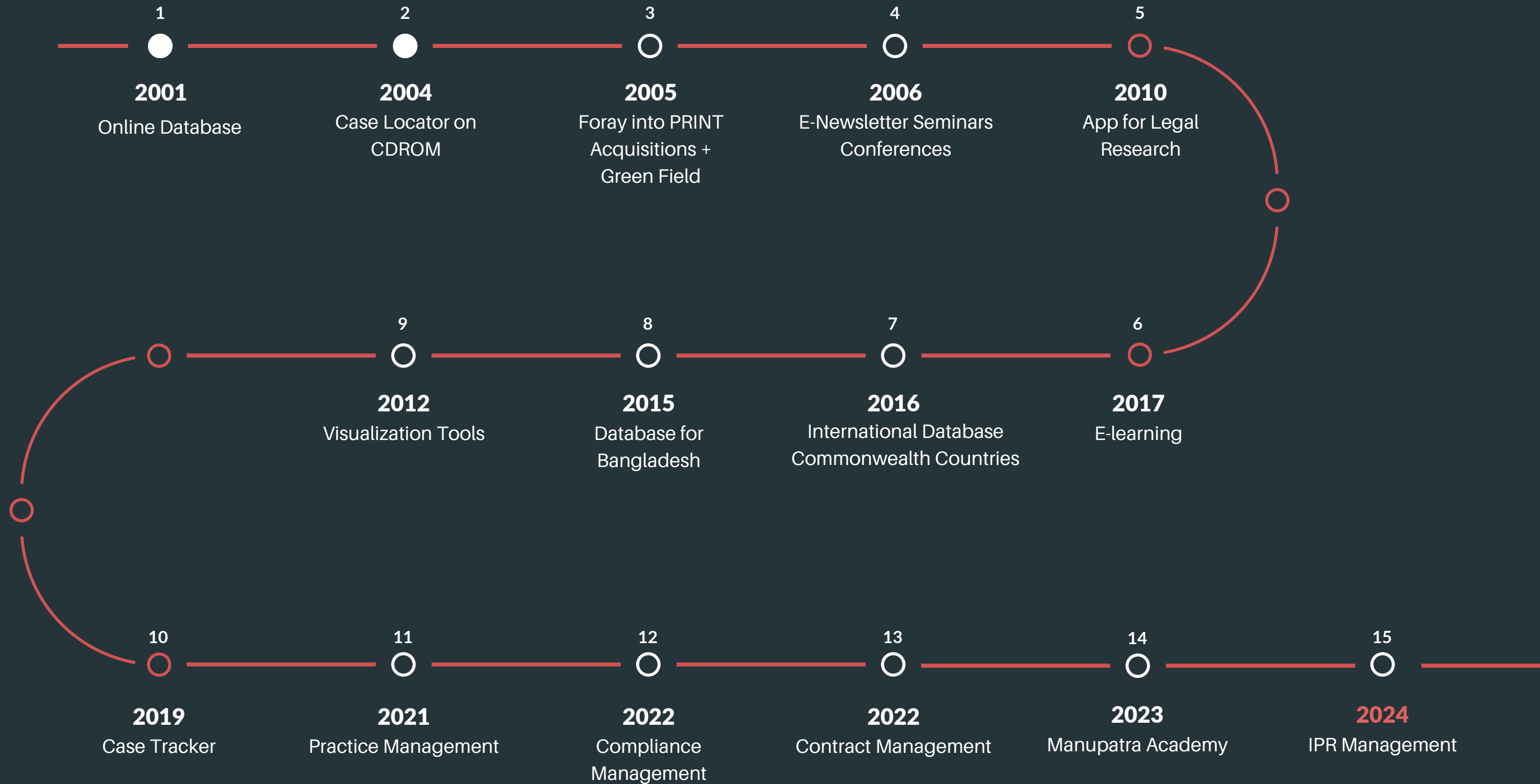
www.manupatra.com



Vision

Bringing Digital and Technology in the profession of Law across various aspects of research & operations, by designing and developing technology products for the Law Practices and Corporate Legal Teams. We want to be the indispensable partner of our subscribers, helping them win cases, manage their work more efficiently, serve their clients better and grow their practices.





Diversified Portfolio

 manupatra® manucomply®

 mykase®  manucontract®

manupatra academy 

Legal Research

Litigation Management

Litigation Tracking

Contract Management

Compliance Management

E-Learning

Legal Research Platform

- An Unparalleled legal, regulatory , business information database covering Indian and International content
- Search and Analytics, that makes Legal Research simple, fast and relevant
- A perfect blend of law & technology
- Manupatra helps its subscribers navigate the law faster, increase their productivity, improve decision-making and achieve superior results

Manupatra is reckoned as pioneer in online legal research in India



The Problems

- ❗ The legal fraternity generates and uses copious of information, data and paper which is scattered.
- ❗ Lack of single source of truth for information and communication
- ❗ Absence of end to end visibility of Matters, Workflows, Contracts, Compliances
- ❗ New emerging normal of geographically dispersed teams
- ❗ Operations spanning multiple projects and matters in multiple locations with diverse teams set up

The Solution

- Cloud Native
- Lawyers focused Design
- SaaS - Subscription Model

Practice Management Platform

For Law Practices & Corporate Legal Teams

Litigation Management

Notice Management

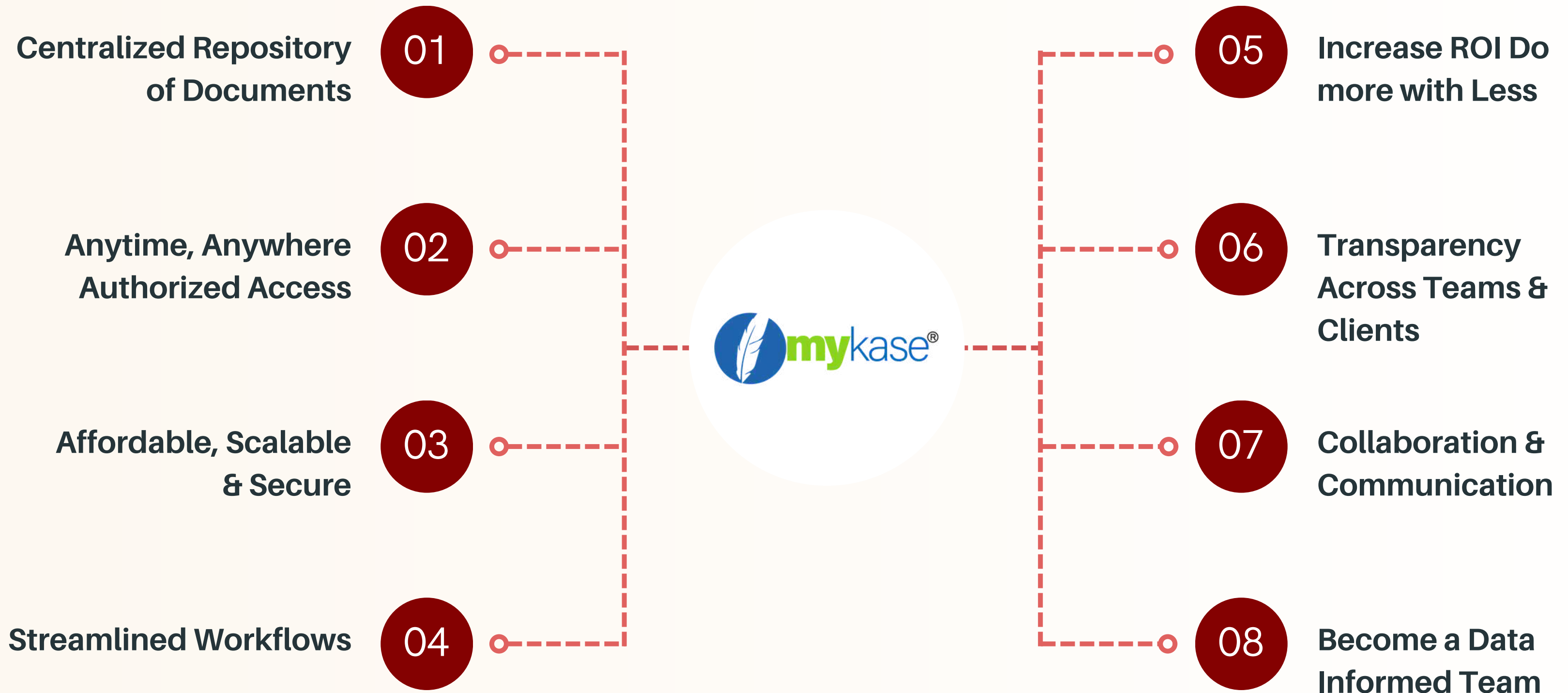
Litigation Tracking

Matter Management

Request Management

IPR Management





Transforming Contract Management

- Comprehensive solution for all your Contract needs
- Strategic assets with data-driven reporting
- Affordable, Intuitive, One Stop Solution
- Bank industry-standard security, encryption & secure data centers





Create Contracts

Suggestive Clause
Library, Templates



Contract Repository

Centralized, Secure,
Online & Searchable



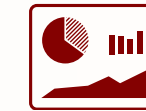
Report Builder

Build Custom
Reports



Authoring

Editing, Versioning,
Audit Trail, Red Lining
& Draft Comparisons



Dashboard

Bird's eye view, Track key
contract terms, milestones,
functional filters



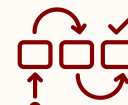
Document Repository

All related documents
tagged to the
respective contract



Contract Obligations

Structured
obligation extraction
and tracking



Workflow Builder

Custom workflows,
Approvals, Escalations
upto 5 levels



Alerts & Renewals

Never miss
expiration and
renewal dates

Your Strategic Compliance Partner

1 Categories

Labour, Secretarial, Environment, Health and Safety, Taxation, Industry Specific, General

2 Type

Form Based, Event Based, Checklist Based, Regulator Based, Act Based, Dependency Based

3 Level

Central, State, Municipal/Local



Automate your Compliance Management with **manucomply**



**Auto Populated
Compliance Check List**



**Centralized Repository (Compliances,
Government forms etc.)**



Smart Report Builder



**Daily Legal Updates on
Changes In Laws**



**Creation of Multiple
Approval & Escalation Levels**



Automated Alerts



**Add Internal
Compliances**




**Generate Compliance
Certificate**



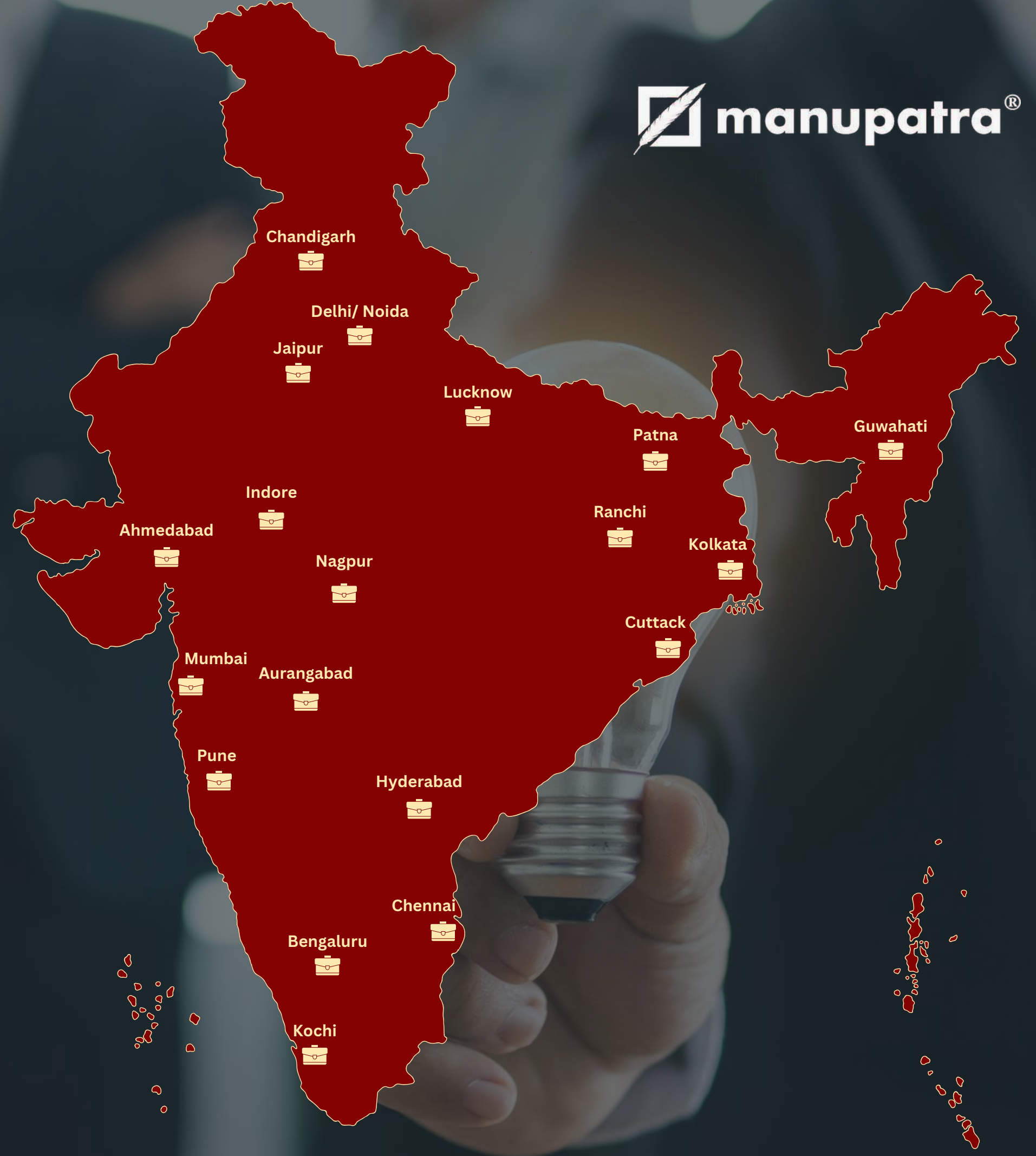
Audit Trail

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